

FORM A
PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF SAMAYPRA TECHNOSOLUTION PRIVATE LIMITED

Relevant Particulars		
1.	Name of corporate debtor	Samaypra Technosolution Private Limited
2.	Date of incorporation of corporate debtor	23/05/2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52100MH2012PTC231386
5.	Address of the registered office and principal office (if any) of corporate debtor	OFFICE NO. 107, 1ST FLOOR, RAJA INDUSTRIAL ESTATE, P.K. ROAD, MULUND WEST, MUMBAI 400080
6.	Insolvency commencement date in respect of corporate debtor	Order received by email from NCLT on 16 TH October, 2023 (ICD) (Order pronounced by NCLT, Mumbai Bench in CP (IB) No. 2970/MB-VI/2018 on 5 th October 2023)
7.	Estimated date of closure of insolvency resolution process	14 th April, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Nishi Jain Registration No: IBBI/PA-001/IP-P01662/2019-2020/12664
9.	Address and e-mail of the interim resolution professional, as registered with the Board	A-102, Krishna Tower, Ashok Nagar, Kandivalli East Mumbai-400101 Email id- csnishijain@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Same as in SN. 9
11.	Last date for submission of claims	30 th October ,2023
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link https://bbi.gov.in/home/downloads (b) Physical Address: Available at website

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the SAMAYPRA TECHNOSOLUTION PRIVATE LIMITED on 16TH October, 2023.

The creditors of **SAMAYPRA TECHNOSOLUTION PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 30 th October, 2023 to the Interim Resolution Professional at the address mentioned against entry No. 9.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : *Nishi*
Date and Place : Nishi Jain
17th October, 2023, Mumbai .

